

°	ITEM NO.7	COURT NO.1	SECTION II
		S U P R E M E C O U R T O F	I N D I A
		RECORD OF PROCEEDINGS	
014	CRLMP.Nos.3838-3840/2016 in Criminal Appeal	No(s).	1968-1970/2
	MANOJ @ MANOJ GURJAR & ORS		Appellant(s)
		VERSUS	
	THE STATE OF U.P		Respondent(s)
	(for early hearing and office report)		
	Date: 17/08/2016 These applications were called on for hearing today.		
	CORAM :		
	HON'BLE THE CHIEF JUSTICE		
	HON'BLE MR. JUSTICE A.M. KHANWILKAR		
	For Appellant(s)	Mr. T. N. Singh,Adv.	
		Mr. Vikas K. Singh,Adv.	
	For Respondent(s)	Mr. Abhishth Kumar,Adv.	
		Ms. Archana Singh,Adv.	
	UPON hearing the counsel the Court made the following		
	O R D E R		
en	Heard.		
	Since the hearing of the appeals has already be		
y	expedited no further direction is called for.		
	Applications (Crl.M.Ps.No.3838-3840 of 2016) for earl		
	hearing are accordingly dismissed.		
	(MAHABIR SINGH)		(VEENA KHERA)
	COURT MASTER		COURT MASTER

Signature Not Verified

Digitally signed by
SHASHI SAREEN
Date: 2016.08.17
15:18:10 IST
Reason: